

Slum Clearance in Kanpur

1435. **Shri S. M. Banerjee:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether some more amount has been sanctioned for Kanpur under slum clearance scheme;

(b) if so, the amount sanctioned for 1961 and 1962; and

(c) total amount sanctioned under this scheme?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) and (c). Two slum clearance projects involving the construction of 4716 houses at a cost of Rs. 174.39 lakhs and one slum improvement project of the estimated cost of Rs. 5 lakhs were sanctioned by the Uttar Pradesh Government at Kanpur during the Second Plan period.

(b) A further loan of Rs. 5 lakhs was sanctioned by the Uttar Pradesh Government during the year 1961-62 for improvement of private houses in slum areas.

Uranium Deposits in Kangra District of Punjab

1436. { **Shri G. K. Singha:**
Shri Subodh Hansda:
Shri Basumatari:
Shri S. C. Samanta:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that large deposits of Uranium have been located in Kangra District of Punjab;

(b) if so, whether extensive survey has been made; and

(c) what is the result of the survey?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) to (c). In the course of surveys, the Atomic Minerals Division of the Department of Atomic Energy has located fairly extensive radioactive zones in the Parbati valley of

Kangra District in Punjab. The work of surveying has been intensified and also extended to adjacent localities. Detailed investigations are in progress. If the investigations show promising deposits, the deposits will be developed with a view to assessing their extent and determining whether their commercial exploitation would be justified or not.

Travancore Minerals Ltd.

1437. **Shri A. K. Gopalan:** Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 3186 on the 15th June, 1962 and state:

(a) whether it is a fact that the British Titanium Products Co. Ltd. was breaking off from its sales agreement with Travancore Minerals Limited; and

(b) if so, the reasons therefor?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) No. There is no indication that British Titan Products Company Limited will not honour their present agreement with Travancore Minerals Limited.

(b) Does not arise.

Export of Potatoes

1438. { **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri E. K. Das:
Shri M. L. Dwivedi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that India potatoes could not be exported to Britain and France though a very high price was offered during the current year;

(b) if so, what is the reason for this;

(c) whether exports to other countries were also cut; and